

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 135/(RE-2007)/2004-2009
NEW DELHI, DATED THE 31-3-2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Public Notice No.88 (RE-2006)/2004-09 dated 5th March, 2007:

1. Following shall be added to the services exports covered by Services Export Promotion Council:

“(xiv) Hotel and tourism related services”

This issues in Public interest.

Sd/-
(R.S Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from F.No.01/94/180/175/AM07/PCI)